tation the Civil amenities have not been restored by MCD;

- (c) if so, what are the reasons for delay in restoring the civic amenities in Kondli stating the steps contemplated by Government for expenditious restoration of the civic amenities:
- (d) whether any survey has been conducted to know the areas/colonies brought up by DDA which are lacking civic amenitiesfi and
- (e) if so what are the details thereof and the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVE-LOPMENT MITH ADDITIONAL CHARGE OF THE MINISTER \mathbf{OF} STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) to (e) The information is being collected and will be laid on the Table of the Sabha.

Supply of water in Lodhi Colony, Delhi

618. CHOWDHRY HARI SINGH: Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

- (a) whether the residents of Block No. 23, Lodhi Colony are not supplied the same quantity of water which is being supplied to other blocks of the areas; and
- (b) if so, what are the details in this regard and what steps are being taken to supply the improved quality of water to the residents of Block No. 23 of Lodhi Colony, Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON); (a) As reported

New Delhi the underground dis-Committee, the work is internet tribution distribuconnected for equitable tion of water at adequate pressure. As such, the quantity of water being supplied to different pockets/blocks cannot be segregated and quantified. Dwelling units are provided with water meters. However, block No. 23 being situated at a higher level, the supply of water is supplemented through a tubewell be counter head losses.

(b) The New Delhi Municipal Committee has reported that the C.I. distribution sysem has encrustated and proposal for its replacement is envisaged.

Water supply to West Sagarpur, Delhi

- 619 SHRIMATI KAILASHPATI: Will the Minister of URBAN DEVE-LOPMENT be pleased to state:
- (a) whether it is a fact that the residents of the G, H and I Blocks of West Sagarpur, New Delhi have deposited an amount of Rs. 2,77,000 on 26th February, 1992 in advance whereas it was to deposit Rs. 1,99,528 for the water scheme to these blocks;
- (c) if so, whether the scheme has been implemented so far:
- (c) if the answer to (b) above be in negative, whether the residents of these blocks are going to get water supply from the newly completed tube well near the vicinity of I and J blocks; and
- (d) if so, by when the regular water supply to these blocks would start?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVE-LOPMENT WITH ADDITIONAL. CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCE (SHRI P THUNGON): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.